

**FINAL MARKS SHEET OF THE CANDIDATES FOR THE POST OF
ADDITIONAL DISTRICT AND SESSIONS JUDGE BY DIRECT
RECRUITMENT FOR THE YEAR 2013**

Sr. No	Roll Number	Name and address of the candidate	Total marks obtained in written examination out of 400.	Marks awarded in Viva voce out of 100	Remarks
1.	209	Sh. Baljinder Singh Sra S/o Late Shri Mohinder Singh, 345, Advocates Enclave, Sector 49-A, Chandigarh-160047.	268	8	276
2.	269	Ms. Saru M. Kaushik W/o Mr. R.P. Kaushik, H.NO.995, Sector 17 Huda, Jagadhri Distt. Yamuna Nagar, Haryana 135 003.	265	13	278
3.	275	Shri Vivek Singal S/O Shri Ram Niwas Singal House No. 1182 Sector 15-B, Chandigarh, (U.T.) 160015.	261	17	278
4.	335	Sh. Arvind Nashier S/O Shri Rohtas Nashier E-36/B New Multan Nagar, New Delhi-110056	261	15	276
5.	693	Sh. Hardeep Singh S/o Shri Gurmeet Singh House No.39-C, Ranjit Nagar, Near New Chungi Bhadson Road, Patiala-147001 (PB.) India	256	10	266
6.	236	Sh. Ajit Atri S/o Late Sh. Lal Chand, # 42, GH 9, Sec. 5, MDC, Distt. Panchkula, Haryana - 134 109.	254	15	269

Note: - Though the candidates Shri Baljinder Singh Sra, Ms. Saru M.Kaushik, Shri Vivek Singal and Shri Arvind Nashier have been able to secure 55% marks aggregate (Written examination and viva voce), but they have failed to secure 50% marks in the viva voce as such all the above candidates have failed to make a grade for selection and appointment as Additional District and Sessions Judge. The Hon'ble Selection Committee while conducting the viva voce on 6th and 7th January, 2014 has also observed that all the six candidates were not suitable and have failed to make a grade for selection and appointment as Additional District and Sessions Judge. The assessments made by the Committee on 6th and 7th January, 2014 are part of the result.

(A.C.Dogra)
Registrar General